

**Before Shri R.S. Virk, District Judge (RETD.)**  
**appointed to hear objections/representations in the matter of PACL Ltd.**  
**as so referred to in the order dated 15/11/2017, of the Hon'ble Supreme Court**  
**passed in civil appeal no. 13301/2015 titled Subrata Bhattacharya vs SEBI and**  
**duly notified in SEBI Press release no. 66 dated 08/12/2017.**

**File no. 288**

**Present : None**

**Order :**

This is neither an objection petition nor a representation/application, but is a letter dated 25/05/2017 addressed by the Nodel Officer cum Secretary of the Committee to the Chief Administrator, Greater Ludhiana Area Development Authority (GLADA). GLADA matters have not been entrusted to me. No action is called for in this file which be consigned to records.

**Date : 21/03/2018**

  
**R. S. Virk**  
**Distt. Judge (Retd.)**